

No. O.A. 350/531/2017
M.A. 350/314/2017

Date of Order: 04.01.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : Mr. A. Samanta, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. A. Samanta, learned counsel appeared on behalf of the applicant. None appeared on behalf of the respondents.

2. Learned counsel for applicant submits that the matter is not under the jurisdiction of Calcutta Bench. It is under the jurisdiction of Patna Bench circuit at Ranchi. As such he prays for liberty to withdraw the matter and to file the OA on the same cause of action before the Ranchi Circuit Bench. Liberty is granted to file the OA on the same cause of action at Ranchi Circuit Bench.

3. Accordingly, OA is dismissed as being withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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